

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/145(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	AL MASAR AL IRAQI COMPANY LLC VS OCEAN EMPIRE LINES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

None

ORDER

1. None appears for the parties.
2. This is a transferred petition from the Hon'ble Calcutta High Court.
3. This petition was transferred to this Tribunal vide order dated 31/01/2023 passed by the Hon'ble Calcutta High Court.
4. As it is apparent from the order, none appeared for the parties nor there was any representation on their behalf before Hon'ble High Court .
5. This is a 2016 matter. It appears that parties are not interested to pursue this petition.
6. Accordingly, this petition is dismissed for **non prosecution**.
7. File be consigned to record.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ